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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 380/2017 and IA 219/2017 with C.P. No. 146/241-242-244/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

Name of the Company:

Kiritbhai Fulchand Vakharia & Anr.

V/s.

Shweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 241,242 and 244 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

<u>SIGNATURE</u>

1 Adun Risherth with Kning Penelch Advandicitor

NBA

Petitioner

K.R. Paroeich

2. Aprirua Waliil

Advocate

Respondents

Apuruz

## **ORDER**

Learned Advocate Mr. Arjun Sheth with Learned Advocate Ms. Krina Parekh present for Petitioners. Learned Advocate Mr. Apurva Vakil present for Respondents No. 1, 2 and 6 to 14.

Heard arguments of learned Counsel for Applicant in IA 219/2017.

For hearing arguments of learned Counsel for Respondent.

List the matter on 01.02.2018.

Havou

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL